

**Programme of Interview/Viva-Voce for promotion to the posts of District Judge by Regular Promotion (65%), Ad-hoc District Judge under Fast Track Courts' Scheme and Ad-hoc District Judge under Fast Track Courts' Scheme as per recommendations of 14<sup>th</sup> Finance Commission in Selection Process-2016.**

Following Judicial Officers are requested to remain present for Viva-voce for promotion to the posts of District Judge by Regular Promotion (65%), Ad-hoc District Judge under Fast Track Courts' Scheme and Ad-hoc District Judge under Fast Tracks Courts' Scheme as per recommendations of 14<sup>th</sup> Finance Commission on the mentioned dates in the office of the Registrar General, High Court, 4<sup>th</sup> Floor, Annex Building, Mumbai - 400 032.

**14<sup>th</sup> January, 2017 (Saturday) Since 10:30 a.m to 1:30 p.m.**

<b>Sr. No.</b>	<b>Name</b>	<b>Present posting</b>	<b>Station</b>	<b>District</b>	<b>Promotion for the posts of</b>
1	Shri Parasram Gomaji Patil	Adhoc District Judge -1 and Assistant Session Judge		Akola	D.J.
2	Shri Mujibodeen Samasab Shaikh	Adhoc District Judge -1 and Additional Session Judge	Achalpur	Amravati	D.J.
3	Shri Rahul Ramchandra Bhosale	Civil Judge, Senior Division	Daryapur	Amravati	D.J.
4	Shri Vijay Gulabrao Dhande	Adhoc District Judge -1 and Additional Session Judge		Bhandara	D.J.
5	Shri Kailashchandra Laxminarayan Vyas	Adhoc District Judge-1 and Additional Session Judge		Chandrapur	D.J.
6	Shri Aqeel Zamir Khan	Adhoc District Judge -2 and Assistant Session Judge		Chandrapur	D.J.
7	Shri Anurag Vinay Dixit	Adhoc District Judge -1 and Additional Session Judge		Nagpur	D.J.
8	Shri Gautam Pralhadrao Shirsat	Adhoc District Judge -2 and Additional Session Judge		Nagpur	D.J.
9	Shri Dilip Narayan Bankar	Adhoc District Judge -4 and Additional Session Judge		Nagpur	D.J.
10	Shri Mahesh Krishnaji Jadhav	Adhoc District Judge -1 and Assistant Session Judge		Latur	D.J.
11	Shri Gopal Premchand Agrawal	Adhoc District Judge -3 and Additional Session Judge		Nagpur	D.J.
12	Shri Dattatraya Govindrao Rajee	Adhoc District Judge -1 and Additional Session Judge	Majalgaon	Beed	D.J.
13	Shri Gajanan Sopan Dhoble	Adhoc District Judge -1 and Additional Session Judge	Bhoom	Osmanabad	D.J.
14	Shri Arvind Narayanrao Choure	Adhoc District Judge -1 and Additional Session Judge		Ahmednagar	D.J.
15	Shri Vishwas Ganpat Mohite	Adhoc District Judge -2 and Additional Session Judge		Ahmednagar	D.J.
16	Smt. Anjali Sheshrao Khadse	Adhoc District Judge -1 and Additional Session Judge		Wardha	D.J.
17	Shri Prashant Prabhakar Rajvaidya	Adhoc District Judge -1 and Additional Session Judge	Kelapur	Yavatmal	D.J.
18	Shri Anil Malikarjun Ambalkar	Adhoc District Judge – 1 & Asst. Session Judge	Pusad	Yavatmal	D.J.
19	Shri Mohamed M.M Allouddin	Adhoc District Judge – 1 & Asst. Session Judge		Yavatmal	D.J.
20	Shri Sanjay Kishanrao Choudante	Secretary District Legal Services Authority		Latur / Osmanabad	D.J./Ad-hoc

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
---------	------	-----------------	---------	----------	----------------------------

**14<sup>th</sup> January, 2017 (Saturday) Since 2:00 p.m. Onwards**

21	Shri Tarachand Keshav Jagdale	Civil Judge, Senior Division		Gadchiroli	D.J./Ad-hoc
22	Shri Rajendra Narayanrao Mehare	Judge Labour Court		Chandrapur	D.J./Ad-hoc
23	Shri Sharadprasad Surajprasad Oza	Civil Judge Senior Division		Amravati	D.J./Ad-hoc
24	Shri Suresh Nanaji Rajurkar	Civil Judge, Senior Division		Wardha	D.J./Ad-hoc
25	Smt. Vandana Kishor Deshmukh	Deputy Registrar, Maharashtra Administrative Tribunal		Nagpur	D.J./Ad-hoc
26	Shri Dilip Patruji Ragit	Chief Judicial Magistrate		Nagpur	D.J./Ad-hoc
27	Shri Sunil Ramchandra Padwal	Civil Judge, Senior Division		Osmanabad	D.J./Ad-hoc
28	Shri Ravindra Padmakarrao Deshpande	Chief Judicial Magistrate		Yavatmal	D.J./Ad-hoc
29	Shri Durgadas Nivrutti Khadse	Civil Judge Senior Division		Yavatmal	D.J./Ad-hoc
30	Shri Vijay Diwakarrao Pimpalkar	Chief Judicial Magistrate		Akola	Ad-hoc
31	Shri Shankar Babu Pawar	Chief Judicial Magistrate		Amravati	Ad-hoc
32	Shri Ashok Vyankatesh Kulkarni	Civil Judge, Senior Division		Chandrapur	Ad-hoc
33	Shri Rajkumar Gurunath Malshetti	Presiding Officer School Tribunal		Latur	Ad-hoc
34	Shri Vyankatesh Vinayak Nashikkar	Civil Judge Senior Division	Udgir	Latur	Ad-hoc
35	Shri Rajendra Narayansa Barad	Civil Judge, Senior Division	Nilanga	Latur	Ad-hoc
36	Shri Roopesh Ramswarup Rathi	Additional Judge, Small Causes Court		Nagpur	Ad-hoc
37	Shri Sitaram Narasu Patil	Deputy Charity Commissioner		Nagpur	Ad-hoc
38	Smt. Swarnita Balasaheb Mahale	2 <sup>nd</sup> Joint Civil Judge Senior Division and Addl. Chief Judicial Magistrate	Sangamner	Ahmednagar	Ad-hoc
39	Shri Suhasrao Shripatrao Jagtap	Chief Judicial Magistrate		Ahmednagar	Ad-hoc
40	Shri Sudhakar Narayanrao Sonawane	Civil Judge, Senior Division		Parbhani	Ad-hoc

**17<sup>th</sup> January, 2017 (Tuesday) Since 5:15 p.m. Onwards**

1	Shri Satyappa Mayappa Yellatti	Member Motor Accident Claims Tribunal		Mumbai	D.J.
2	Shri Anant Devidas Tankhiwale	Adhoc Judge, City Civil Court and Additional Session Judge		Mumbai	D.J.
3	Shri Farooq Ahmed Manzur Uddin Khwaja	Adhoc Judge, City Civil Court and Additional Session Judge	Dindoshi	Mumbai	D.J.

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
4	Shri Prakash Bhauraoji Thakare	Adhoc District Judge, Small Causes Court and Assistant Session Judge		Mumbai	D.J.
5	Shri Vasant Manoharrao Vaidya	Adhoc District Judge, Small Causes Court and Assistant Session Judge		Mumbai	D.J.
6	Shri Dilip Khushalrao Gudadhe	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
7	Smt. Ulka Laxman Joshi	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
8	Shri Ashutosh Sudhakar Bhagwat	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
9	Smt. Rajshree Vijay Adone	Adhoc Judge, City Civil Court and Assistant Session Judge	Dindoshi	Mumbai	D.J.
10	Shri Ravikant Govindrao Deshpande	Registrar, Maharashtra State Human Rights Commission		Mumbai	D.J.
11	Smt. Sangeeta Rajkumar Pahade	Member Motor Accident Claims Tribunal		Mumbai	D.J.
12	Shri Pralhad Chagan Bhagure	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
13	Shri Govind Lalchand Masand	Judge, Small Causes Court,		Mumbai	D.J./Ad-hoc
14	Shri Chandrakant Mahadeo Bagal	Judge, Labour Court		Mumbai	D.J./Ad-hoc
15	Shri Chakor Shrikrishna Baviskar	Chief Metropolitan Magistrate	1st Court, Esplanade	Mumbai	D.J./Ad-hoc

**18<sup>th</sup> January, 2017 (Wednesday) Since 5:15 p.m. Onwards**

1	Shri Ganesh Padmakar Deshmukh	Adhoc District Judge, Small Causes Court and Assistant Session Judge		Mumbai	D.J.
2	Smt. Kavita Dilip Shirbhate	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
3	Shri Kishor Motilal Jaiswal	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
4	Shri Satish Manohar Chandgade	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
5	Shri Pramod Manikrao Nagalkar	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
6	Shri Deepak Vallabhdas Kashyap	Adhoc Judge, City Civil Court and Assistant Session Judge	Dindoshi	Mumbai	D.J.
7	Smt. Nazeera Parveen Moinuddin Shaikh	Adhoc Judge, City Civil Court and Assistant Session Judge	Dindoshi	Mumbai	D.J.
8	Shri Manish Shriram Ganorkar	Additional Chief Metropolitan Magistrate	24th Court, Borivali	Mumbai	D.J.
9	Shri Ravi Manoharrao Jadhav	Additional Chief Metropolitan Magistrate	8th Court, Esplanade	Mumbai	D.J.
10	Shri Hidayat Ali Ayyub Ali Ali	Adhoc District Judge, Small Causes Court and Assistant Session Judge		Mumbai	D.J.
11	Smt. Bharti Vasant Kale	Adhoc District Judge, Small Causes Court and Assistant Session Judge		Mumbai	D.J.
12	Shri Badriprasad Ramvishal Gupta	Member Motor Accident Claims Tribunal		Mumbai	D.J.

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
13	Smt. Pushpa Nagesh Rao	Judge, Small Causes Court		Mumbai	D.J./Ad-hoc
14	Shri Dilip Bhaurao Patange	Judge, Small Causes Court		Mumbai	D.J./Ad-hoc
15	Shri Laxmikant Anantrao Bidwai	Additional Chief Metropolitan Magistrate	3 <sup>rd</sup> Court, Esplanade	Mumbai	D.J./Ad-hoc

**19<sup>th</sup> January, 2017 (Thursday) Since 5:15 p.m. Onwards**

1	Shri Abdul Sattar Ibrahim Perampalli	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
2	Shri Aniruddha Yashwant Thatte	Adhoc Judge, City Civil Court and Assistant Session Judge		Mumbai	D.J.
3	Shri Kesharao Bhagawanrao Ippar	Adhoc District Judge -1 and Additional Session Judge	Vaijapur	Aurangabad	D.J.
4	Shri Bhushan Prakashrao Kshirsagar	Adhoc District Judge -1 and Assistant Session Judge		Aurangabad	D.J.
5	Smt. Rama Vijay Sawant-Waghule	Adhoc District Judge -1 and Additional Session Judge		Solapur	D.J.
6	Smt. Rahimat Kondekhan Shaikh	Adhoc District Judge -1 and Assistant Session Judge	Pandharpur	Solapur	D.J.
7	Smt. Yasmin Gulamgaous Deshmukh	Adhoc District Judge -2 and Assistant Session Judge		Solapur	D.J.
8	Shri Sanjay Rambhau Salkute	Judge, Small Causes Court		Mumbai	D.J./Ad-hoc
9	Shri Pandit Babarao More	Civil Judge, Senior Division		Solapur	D.J./Ad-hoc
10	Shri Milind Bapurao Tidke	Adhoc District Judge -1 and Additional Session Judge		Sindhudurg at Oros	D.J./Ad-hoc
11	Shri Sayaji Bapurao Korhale	Secretary District Legal Services Authority		Mumbai	D.J./Ad-hoc
12	Shri Rajendra Keshavrao Deshpande	Additional Chief Metropolitan Magistrate	37 <sup>th</sup> Court, Esplanade,	Mumbai	D.J./Ad-hoc
13	Shri Avinash Panditrao Kulkarni	Additional Chief Metropolitan Magistrate	47 <sup>th</sup> Court, Esplanade	Mumbai	D.J./Ad-hoc
14	Smt. Vijaya Bhalchandra Gore	Judge Small Causes Court		Mumbai	D.J./Ad-hoc
15	Shri Rajendra Vishnupantrao Jambkar	Civil Judge, Senior Division		Aurangabad	D.J./Ad-hoc

**20<sup>th</sup> January, 2017 (Friday) Since 5:15 p.m. Onwards**

1	Shri Suryabhan Sadashiv Khandagale	Adhoc District Judge -1 and Additional Session Judge	Malegaon	Nashik	D.J.
2	Shri Prakash Keshavrao Chitnis	Adhoc District Judge -1 and Assistant Session Judge		Nashik	D.J.
3	Shri Mehboobkhan Samadkhan Pathan	Adhoc District Judge -2 and Assistant Session Judge		Nashik	D.J.
4	Smt. Kalpana Kamlakar Patil	Adhoc District Judge – 3 & Asst. Sessions Judge		Ahmednagar	D.J.
5	Smt. Reshmita Janardhan Rai	Presiding Officer School Tribunal		Nashik	D.J.
6	Shri Dinesh Sonerao Deshmukh	Adhoc District Judge -2 and Assistant Session Judge		Sangli	D.J.

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
7	Smt. Nandadevi Tanajirao Ghadge	Adhoc District Judge -1 and Assistant Session Judge		Raigad at Alibag	D.J.
8	Shri Sushil Mahadeorao Kochey	Adhoc District Judge -2 and Additional Session Judge		Kolhapur	D.J.
9	Shri Kedar Rajaram Joglekar	Adhoc District Judge -3 and Assistant Session Judge		Kolhapur	D.J.
10	Shri Namdeo Premaji Kapure	Adhoc District Judge -1 and Additional Session Judge		Jalna	D.J.
11	Smt. Rajshri Parshuram Pardeshi	Adhoc District Judge -2 and Additional Session Judge		Jalna	D.J.
12	Shri Shrinivas Vyankatesh Potdar	Adhoc District Judge-3 and Assistant Session Judge		Jalna	D.J.
13	Shri Ulhas Tabaji Pol	Civil Judge, Senior Division	Ichalkaranji	Kolhapur	D.J./Ad-hoc
14	Smt. Sucheta Manikrao Takalikar	Civil Judge, Senior Division		Kolhapur	D.J./Ad-hoc
15	Smt. Satyasheela Tulsheeram Katare	Civil Judge Senior Division		Jalna	D.J./Ad-hoc

**21<sup>st</sup> January, 2017 (Saturday) Since 10.30 a.m. to 1:30 p.m.**

1	Shri Sanjay Babanrao Gawande	Member Motor Accident Claims Tribunal		Nagpur	D.J.
2	Shri Purushottam Bhaurao Jadhav	Adhoc District Judge – 5 and Assistant Session Judge		Nagpur	D.J.
3	Shri Nasirhusen Mohiddin Jamadar	Judge Small Causes Court		Nagpur	D.J.
4	Shri Ravindra Shankarrao Patil	Adhoc District Judge -1 and Assistant Session Judge		Beed	D.J.
5	Shri Mirza Jawed Jafar Baig	Adhoc District Judge-2 & ASJ		Beed	D.J.
6	Shri Vivekanand Mahadeo Pathade	Adhoc District Judge -1 and Assistant Session Judge	Khamgaon	Buldhana	D.J.
7	Shri Ravindra Nagoraoji Hiwase	Adhoc District Judge -1 and Assistant Session Judge		Buldhana	D.J.
8	Shri Shrikant Bhimrao Salunkhe	Adhoc District Judge -1 and Additional Session Judge		Dhule	D.J.
9	Shri Shrikant Padmakar Gondhalekar	Adhoc District Judge -1 and Assistant Session Judge	Shahada	Nandurbar	D.J.
10	Shri Rajesh Madanlal Mishra	Secretary District Legal Services Authority		Jalgaon	D.J.
11	Shri Anand Pandurang Kanade	Adhoc District Judge -1 and Assistant Session Judge		Osmanabad	D.J.
12	Shri Vidyadhar Bhargaorao Kakatkar	Adhoc District Judge -3 and Assistant Sessions Judge		Sangli	D.J.
13	Shri Ajay Vitthal Gujarathi	Adhoc District Judge -4 and Assistant Session Judge		Kolhapur	D.J.
14	Shri Shankar Ganpatrao Thube	Adhoc District Judge -1 and Additional Session Judge		Parbhani	D.J.
15	Shri Mahesh Ramrao Natu	Adhoc District Judge -1 and Assistant Session Judge	Hingoli	Parbhani	D.J.
16	Shri Nishikant Lalchand Kale	Civil Judge, Senior Division	Omerga	Osmanabad	D.J./Ad-hoc

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
17	Shri Pandurang Ganpatrao Bhosale	Civil Judge, Senior Division		Beed	D.J./Ad-hoc
18	Shri Prakash Bhagwanji Tijare	Civil Judge, Senior Division		Buldhana	D.J./Ad-hoc
19	Shri Digambar Narayanrao Surwase	Civil Judge, Senior Division	Khamgaon	Buldhana	D.J./Ad-hoc
20	Shri Vilas Jagannath Ghodchar	Civil Judge, Senior Division		Dhule	D.J./Ad-hoc

**21<sup>st</sup> January, 2017 (Saturday) Since 2:00 p.m. Onwards**

21	Shri Ganesh Bhimrao Jadhav	Chief Judicial Magistrate		Dhule	D.J./Ad-hoc
22	Shri Rajkumar Namdeo Ambatkar	Judge Labour Court		Nagpur	Ad-hoc
23	Shri Kunal Dhanaji Jadhav	Secretary District Legal Services Authority		Nagpur	Ad-hoc
24	Shri Satish Anandrao Shrikhande	Civil Judge, Senior Division	Kelapur	Yavatmal	Ad-hoc
25	Shri Sachin Manoharrao Agarkar	Secretary District Legal Services Authority		Yavatmal	Ad-hoc
26	Shri Yashwant Anand Goswami	Member, Project management E-Commerce, Supreme Court Of India		New Delhi	Ad-hoc
27	Smt. Sunaina Ramnivas Bhangdiya Zawar	Chief Judicial Magistrate		Beed	Ad-hoc
28	Shri Bhimrao Laxmanrao Jogdand	Chief Judicial Magistrate		Buldhana	Ad-hoc
29	Shri Shaorao Champatrao Sirsat	Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate		Buldhana	Ad-hoc
30	Shri Sambhaji Dagadu Thakare	Judge Labour Court		Dhule	Ad-hoc
31	Shri Vivek Bahiru Gavhane	Secretary District Legal Services Authority		Dhule / Nandurbar	Ad-hoc
32	Shri Waman Jayawantrao Daithankar	Civil Judge, Senior Division	Shahada	Nandurbar	Ad-hoc
33	Shri Omprakash Kisangopal Bhutada	Judge Labour Court		Jalgaon	Ad-hoc
34	Shri Suresh Sitaram Ghorpade	Civil Judge, Senior Division		Jalgaon	Ad-hoc
35	Shri Premal Satishchandra Vithalani	Civil Judge, Senior Division	Sangamner	Ahmednagar	Ad-hoc
36	Smt. Kamala Vijaykumar Bora	Joint Civil Judge Senior Division and Addl. Chief Judicial Magistrate	Sangamner	Ahmednagar	Ad-hoc
37	Smt. Varsha Balasaheb Pargaonkar	Civil Judge, Senior Division	Shrigonda	Ahmednagar	Ad-hoc
38	Shri Sanjay Krushnakumar Tikhile	Civil Judge, Senior Division	Hingoli	Parbhani	Ad-hoc
39	Shri Ramrao Dashrathrao Bodhane	Chief Judicial Magistrate		Parbhani	Ad-hoc
40	Shri Gautam Ganpatrao Bharne	Civil Judge, Senior Division	Basmatnagar	Parbhani	Ad-hoc

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
<b><u>1<sup>st</sup> February, 2017 (Wednesday) Since 5:15 p.m. Onwards</u></b>					
1	Shri Venkat Kishanrao Kadam	Adhoc District Judge -2 and Additional Session Judge		Pune	D.J.
2	Shri Rajendra Brijmohan Agarwal	Adhoc District Judge -1 and Additional Session Judge		Pune	D.J.
3	Shri Avinash Madhukar Rajkarne	Adhoc District Judge -1 and Additional Session Judge	Baramati	Pune	D.J.
4	Shri Rajendra Sampatrao Patil (Bhosale)	Adhoc District Judge -3 and Assistant Session Judge		Thane	D.J.
5	Shri Rajendra Nivrutti Majgaonkar	Adhoc District Judge -1 and Assistant Session Judge	Palghar	Thane	D.J.
6	Smt. Pritibala Vasant Ghule	Adhoc District Judge -1 and Assistant Session Judge		Satara	D.J.
7	Shri Chandrakant Savleram Datir	Adhoc District Judge -3 and Assistant Sessions Judge		Aurangabad	D.J.
8	Shri Prakash Mohan More	Civil Judge, Senior Division		Thane	D.J./Ad-hoc
9	Smt. Kavita Suhas Bakre	Civil Judge, Senior Division	Kalyan	Thane	D.J./Ad-hoc
10	Shri Rajendra Vyankatesh Huddar	Chief Judicial Magistrate and Civil Judge, Senior Division		Sindhudurg at Oros	D.J./Ad-hoc
11	Shri Ravindra Madhukarrao Kulkarni	Chief Judicial Magistrate		Thane	Ad-hoc
12	Smt. Surekha Abhay Sinha	Civil Judge Senior Division	Vasai	Thane	Ad-hoc
13	Shri Nitin Dnyaneshwar Khose	Civil Judge, Senior Division	Vaduj	Satara	Ad-hoc
14	Shri Balu Sitaram Kharade	Civil Judge, Senior Division		Satara	Ad-hoc
15	Shri Balasaheb Shivaji Wavre	Chief Judicial Magistrate		Satara	Ad-hoc
<b><u>2<sup>nd</sup> February, 2017 (Thursday) Since 5:15 p.m. Onwards</u></b>					
1	Shri Rahul Vasant Utpat	Adhoc District Judge -3 and Assistant Session Judge		Raigad at Alibag	D.J.
2	Shri Rajendra Vilas Lokhande	Adhoc District Judge -1 and Assistant Session Judge	Mangaon	Raigad at Alibag	D.J.
3	Shri Subhash Sheshraoji Gulhane	Adhoc District Judge -3 and Assistant Session Judge		Pune	D.J.
4	Shri Atul Shankarrao Salgar	Adhoc District Judge -1 and Additional Session Judge	Khed – Rajgurunagar	Pune	D.J.
5	Shri Anant Siddheshwar Avate	Adhoc District Judge -2 and Additional Session Judge	Baramati	Pune	D.J.
6	Shri Najim Kamruddin Maner	Adhoc District Judge -4 and Assistant Session Judge		Pune	D.J.
7	Shri Sunil Shankar Gaikwad	Adhoc District Judge-1 and Assistant Session Judge		Ratnagiri	D.J.
8	Smt. Sangita Chandrakant Khalipe	Adhoc District Judge -1 and Additional Session Judge		Thane	D.J.
9	Shri Kishor Raghunathrao Patil	Adhoc District Judge -2 and Assistant Session Judge		Thane	D.J.

Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
10	Shri Raviraj Devidas Deshpande	Adhoc District Judge -2 and Assistant Session Judge		Satara	D.J.
11	Shri Raosaheb Vithalrao Kokare	Secretary District Legal Services Authority		Pune	D.J./Ad-hoc
12	Shri Sanjay Ramachandra Yadav	Civil Judge, Senior Division		Pune	D.J./Ad-hoc
13	Smt. Sanjashree Jatish Gharat	Judge, Small Causes Court		Pune	D.J./Ad-hoc
14	Smt. Harsha Chetan Shende	Additional Judge, Small Causes Court		Pune	D.J./Ad-hoc
15	Shri Anil Dattatraya Salunkhe	Civil Judge, Senior Division	Baramati	Pune	D.J./Ad-hoc

**3rd February, 2017 (Friday) Since 5:15 p.m. Onwards**

1	Shri Adil Mushtaque Ahmed Khan	Adhoc District Judge -1 and Additional Session Judge	Bhokar	Nanded	D.J.
2	Shri Vikramaditya Kishanrao Mande	Adhoc District Judge -1 and Assistant Session Judge		Nanded	D.J.
3	Shri Wasim Ahmed Abdul Gafoor Deshmukh	Adhoc District Judge -3 and Assistant Session Judge		Nashik	D.J.
4	Shri Baliram Chandoba Kamble	Adhoc District Judge -2 and Assistant Session Judge		Raigad at Alibag	D.J.
5	Smt. Shilpa Sunil Todkar	Adhoc District Judge -2 and Assistant Session Judge		Nanded	D.J.
6	Shri Ajitkumar Baburao Bhasme	Adhoc District Judge -4 and Assistant Session Judge		Nanded	D.J.
7	Shri Rajesh Raosaheb Patare	Adhoc District Judge -2 and Assistant Session Judge	Pandharpur	Solapur	D.J.
8	Shri Sunil Marutirao Patil	Adhoc District Judge -3 and Assistant Session Judge		Solapur	D.J.
9	Shri Purshottam Rajeshwarrao Choudhary	Adhoc District Judge – 4 & Asst. Session Judge		Solapur	D.J.
10	Shri Aejaz Husain Sayyed	Adhoc District Judge -2 and Assistant Session Judge		Aurangabad	D.J.
11	Shri Abhijit Arvind Nandgaonkar	Civil Judge, Senior Division	Shrirampur	Ahmednagar	D.J./Ad-hoc
12	Shri Rajendra Vithoba Tamhanekar	Civil Judge, Senior Division		Ahmednagar	D.J./Ad-hoc
13	Shri Rahul Bhiwa Bhagwat	Civil Judge, Senior Division	Biloli	Nanded	Ad-hoc
14	Shri Ajmatullah Rahimtullah Qureshi	Secretary District Legal Services Authority		Nanded	Ad-hoc
15	Smt. Ningawwa Shamrao Shinde	Civil Judge, Senior Division		Sangli	Ad-hoc

**7<sup>th</sup> February, 2017 (Tuesday) Since 5:15 p.m. Onwards**

1	Shri Rajesh Trimbakrao Nagre	Civil Judge, Senior Division	Kandhar	Nanded	Ad-hoc
2	Shri Deorao Ganpat Kamble	Civil Judge, Senior Division	Bhokar	Nanded	Ad-hoc
3	Shri Dajala Tedgya Vasave	Civil Judge, Senior Division		Nanded	Ad-hoc



Sr. No.	Name	Present posting	Station	District	Promotion for the posts of
4	Shri Mushtaque Hussain Shaikh	Secretary District Legal Services Authority		Ahmednagar	Ad-hoc
5	Shri Hemant Suresh Satbhai	Judge, Small Causes Court		Mumbai	Ad-hoc
6	Shri Chandrashekhar Vijaykumar Marathe	Additional Chief Metropolitan Magistrate	2nd Court, Mazgaon	Mumbai	Ad-hoc
7	Shri Jagannath Shivaji Mali	Additional Chief Metropolitan Magistrate	22nd Court, Andheri	Mumbai	Ad-hoc
8	Shri Vilas Pandurangrao Kadam	Additional Chief Metropolitan Magistrate	31st Court, Vikhroli	Mumbai	Ad-hoc
9	Smt. Maheshwari Bhagwanrao Patwari	Chief Judicial Magistrate		Solapur	Ad-hoc
10	Smt. Anita Shrirang Newase	Civil Judge, Senior Division	Corporation Court	Aurangabad	Ad-hoc
11	Smt. Sharanjeet Kour Jeevansingh Ramgadiya	Presiding Officer School Tribunal		Aurangabad	Ad-hoc
12	Shri Milind Anand Bhosale	Chief Judicial Magistrate		Aurangabad	Ad-hoc
13	Shri Anant Sudhakarrao Pandharikar	Additional Chief Metropolitan Magistrate	9 <sup>th</sup> Court, Bandara	Mumbai	Ad-hoc
14	Shri Jayant Gopalrao Dorle	Deputy Legal Advisor-Cum-Deputy Secretary, Government of Maharashtra, L&JD,	Mantralaya	Mumbai	Ad-hoc
15	Smt. Sanika Satish Joshi	Additional Chief Metropolitan Magistrate	4th Court, Girgaon	Mumbai	Ad-hoc
16	Shri Dadaso Pandurang Shingade	Additional Chief Metropolitan Magistrate	11 <sup>th</sup> Court, Kurla	Mumbai	Ad-hoc
17	Shri Harculus Bhaurao Shelke	Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate		Thane	Ad-hoc
18	Shri Bhagwan Yashwantrao Phad	Judge, Labour Court		Thane	Ad-hoc

**8<sup>th</sup> February, 2017 (Wednesday) Since 5:15 p.m Onwards**

1	Shri Makarand Ratanlal Mandawgade	Deputy Registrar High Court, Appellate Side, Bombay		Mumbai	Ad-hoc
2	Shri Sanjiv Prabhakar Pingle	Judge, Small Causes Court		Mumbai	Ad-hoc
3	Shri Yogesh Prakashrao Manathkar	Metropolitan Magistrate	7th Court, Dadar	Mumbai	Ad-hoc
4	Shri Onkar Ramrao Deshmukh	Metropolitan Magistrate	27th Court, Mulund	Mumbai	Ad-hoc
5	Shri Chandramohan Prabhakar Nere	Civil Judge, Senior Division	Malegaon	Nashik	Ad-hoc
6	Shri Shailendra Shankar Tambe	Civil Judge, Senior Division		Nashik	Ad-hoc
7	Shri Hanmant Mahadev Bhosale	Chief Judicial Magistrate		Pune	Ad-hoc
8	Shri Bandopant Digambarrao Kulkarni	Civil Judge, Senior Division		Ratnagiri	Ad-hoc
9	Shri Vishwanath Appasaheb Patil	Civil Judge, Senior Division	Kopargaon	Ahmednagar	Ad-hoc
10	Shri Surendra Jagannathji Biyani	Additional Chief Metropolitan Magistrate	5th Court, Dadar	Mumbai	Ad-hoc

<b>Sr. No.</b>	<b>Name</b>	<b>Present posting</b>	<b>Station</b>	<b>District</b>	<b>Promotion for the posts of</b>
11	Shri Pravin Vimalnath Chatur	Judge, Small Causes Court		Mumbai	Ad-hoc
12	Shri Makarand Suresh Deshpande	Court Receiver High Court at Bombay		Mumbai	Ad-hoc
13	Shri Sanjay Namdevrao Yadav	Deputy Secretary Maharashtra State Legal Services Authority		Mumbai	Ad-hoc
14	Shri Sanjay Bhalchandrarao Joshi	Chief Judicial Magistrate		Jalna	Ad-hoc
15	Shri Siddharth Bhanji Bagade	Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate		Jalna	Ad-hoc

**Note: -**

- 1) The Judicial Officers shall report at the Office of Registrar General One and Half Hour before Schedule time of their Interview.
- 2) The above list is not as per Seniority of Judicial Officers.

Date: 23<sup>rd</sup> December, 2016

Sd/-  
Registrar (Legal & Research)